

(b) The number of raids conducted by Department of Prevention of Food Adulteration on routine sampling and on the basis of complaints received by the Department during the years 1988 and 1989 is given as under :—

Year	No. of raids conducted on routine sampling	No. of raids conducted on the basis of complaints
1988 .	490	76
1989 .	460	57

Samples lifted by Food Inspectors of Delhi Administration

609. SHRI GHUFRAN AZAM : Will the Minister of

HEALTH AND FAMILY WELFARE be pleased to state the number of samples lifted by the Food Inspectors of Department of Prevention of Food Adulteration, Delhi Administration, Delhi during the year 1988 Inspector-wise and the percentage of those found adulterated?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY) : As per information received from the Delhi Administration, the number of samples lifted by each food inspector of the Department of Prevention of Food Adulteration, Delhi during the year 1988 and percentage of adulteration, is given in Statement.

Statement

List showing samples lifted by each Food Inspector during the year 1988 and percentage of adulteration.

S. No.	Name of F.I.	Samples Lifted	Samples found adulterated	Percentage of adulteration
1	2	3	4	5
S/Shri				
1.	Arun Kumar	66	13	19.69
2.	A. K. Dhir	54	09	16.66
3.	Baljeet Singh	50	09	18.00
4.	D. P. Singh	89	20	22.47
5.	Gian Chand	49	07	14.28
6.	Jeet Singh	44	05	11.36
7.	Jeet Ram	51	08	15.68
8.	K. K. Mittal	43	04	09.30
9.	M. K. Gupta	53	11	20.75
10.	N. N. Sharma	51	07	13.72
11.	O. P. S. Ahlawat	35	09	25.71
12.	P. N. Khatri	41	09	21.95
13.	P. C. Tewari	40	04	10.00

1	2	3	4	5
14.	Pawan Vatsa	62	08	12. 90
15.	Pawan Bhatnagar	50	10	20. 00
16.	R. K. Ahuja	69	19	27. 53
17.	Rajesh Kumar	84	15	17. 85
18.	Rajpal Singh	72	20	27. 77
19.	S. K. Nanda	71	10	14. 08
20.	S. K. Nagpal	65	19	29. 23
21.	S. K. Sharma	69	18	26. 08
22.	Sanjiv Gupta	69	16	23. 18
23.	Suniti Kr. Gupta	66	17	25. 75
24.	Sham Lal	67	14	20. 89
25.	S. B. Sharma	36	10	27. 77
26.	V. P. S. Chaudhary	41	12	29. 26
27.	Virender Singh	55	09	16. 36
TOTAL		1542	312	20. 23

Memorandum regarding development of industries in Kerala

610. SHRI THOMAS KUTHIRAVATTOM : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Central Government have received any memorandum from Kerala Government regarding development of industries in that State ; and

(b) if so, what action has been taken thereon?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) : (a) and (b) During the years 1987 to 1989 (upto 31-12-89), 18 applications have been received from the various State Government undertakings/corporations of Kerala for grant of letters of intent for setting up industries in Kerala. Out of these, 12 applications have been approved and letters of intent granted to the

concerned applicant undertaking corporation. Of the remaining 6 applications, 4 have been rejected and 2 are at various stages of processing.

Revision of Pay scales of Employees of Public Sector Units

611. SHRI ATAL BIHARI VAJPAYEE :
SHRI KAILASH PATI MISHRA :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the matter pertaining to the revision of pay scales and allowances admissible to the officers of the Central Public Undertakings is still pending decision ;

(b) if so, since when and what are the reasons therefor ;